

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005690/2023	LAMBODAR MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000006/2023
2	BLAPL/0005691/2023	RAJA @ BIBEKANANDA SENAPATI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /248 /2023 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001437/2023
3	BLAPL/0005692/2023	AKSHAYA SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /152 /2016 ADJ,KODALA(Ganjam) ST/0000075/2020
4	BLAPL/0005693/2023	SUBALA SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /313 /2022 ADJ,KODALA(Ganjam) ST/0000015/2023
5	BLAPL/0005694/2023	DIPAN SAHOO VS STATE OF ODISHA	ADITI HOTA VS	KHAMAR /251 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000028/2023
6	BLAPL/0005695/2023	RABI SABAR VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	GUNUPUR /17 /2019 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada ) CT/0000009/2020
7	BLAPL/0005696/2023	MANGLA KHARA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KUNDRA /43 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000033/2021
8	BLAPL/0005697/2023	SIPU @ SIPUN @ BASUDEV SAMAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /328 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000700/2022
9	BLAPL/0005698/2023	SUBHAM MEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KESINGA /104 /2023 J.M.F.C., KESINGA(Kalahandi) CT/0000095/2023
10	BLAPL/0005699/2023	PRASANA SETHY VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /75 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000092/2023
11	BLAPL/0005700/2023	ARUNA SETHI VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /75 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000092/2023

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12	BLAPL/0005701/2023	ADESH MOHAPATRA VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /75 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000092/2023
13	BLAPL/0005702/2023	SANTOSH NAYAK VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /75 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000092/2023
14	BLAPL/0005703/2023	PRATAP SETHI VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	DIGAPAHANDI /75 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000092/2023
15	BLAPL/0005704/2023	SANJIB HIAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /536 /2022 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0001287/2022
16	BLAPL/0005705/2023	SUSHANTA BAGH VS STATE OF ODISHA	ARJEET MISHRA VS	KAKIRIGUMMA /123 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000026/2022
17	BLAPL/0005706/2023	SIDHARTHA BISWAL @ SRIDHAR BISWAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASUDEVPUR /221 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000359/2023
18	BLAPL/0005707/2023	K. SRINU RAO @ K. SRINU VS STATE OF ODISHA	ABHAS MOHANTY VS	ORKEL /207 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) TR/0000149/2020
19	BLAPL/0005708/2023	ARESHU DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	DIGAPAHANDI /112 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000145/2023
20	BLAPL/0005709/2023	SHAIKH SAKIR HUSSAIN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	DHAULI PS /248 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0007639/2022
21	BLAPL/0005710/2023	NARAYAN KAMAR VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000024/2023
22	BLAPL/0005711/2023	SIBU @ SIKU NAIK VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /208 /2022 A.D.J.,SONEPUR(Sonepur ) SC/0000011/2023
23	BLAPL/0005712/2023	BANAMALI BHOI	RABINDRA NATH PANDA	NIALI /10 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000112/2022
24	BLAPL/0005713/2023	LIPUN @ PARAMJIT SAGARIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /22 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur ) GR/0000341/2023
25	BLAPL/0005714/2023	MD WAKIL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /122 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000878/2023
26	BLAPL/0005715/2023	SANTOSH BEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHARABEL NAGAR P.S. /199 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000239/2023
27	BLAPL/0005716/2023	ASHOK SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /151 /2023 J.M.F.C.,KHURDA(Khordha ) GR/0000446/2023
28	BLAPL/0005717/2023	RAMESH JAGDEV VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /17 /2023 1ST ADJ CUM SPL.,JUDGE,KHURDA(Khordha ) TR/0000013/2023
29	BLAPL/0005718/2023	DAMBARU KHILA VS STATE OF ODISHA	MAMATA MISHRA VS	CHITRAKONDA /59 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000079/2022
30	BLAPL/0005719/2023	SHAIKH SHAKIL VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000086/2022
31	BLAPL/0005720/2023	UMESH KUMAR KHILO @ LALU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SUNABEDA /20 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000019/2021
32	BLAPL/0005721/2023	JITU BAG VS STATE OF ODISHA	NIHAR RANJAN MISHRA VS	BHAWANIPATNA SADAR /270 /2022 FTSC, BHAWANIPATNA(Kalahandi) Spl/0000785/2022
33	BLAPL/0005722/2023	BALARAM DADHIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /140 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000157/2022
34	BLAPL/0005723/2023	CHAKRADHAR SETHY VS	SOMANATH SATAPATHY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack)

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35	BLAPL/0005724/2023	STATE OF ODISHA JAGANNATH YADAV VS	SUCHIT KUMAR NAYAK VS	2(A)CC/0000006/2023 BORIGUMMA /2 /2020 SPECIAL JUDGE,JEYPORE(Koraput)
36	BLAPL/0005725/2023	STATE OF ODISHA KRUPASINDHU PRADHAN VS	BHARAT JALLI VS	TR/0000003/2020 BEGUNIA P.S. /319 /2022 J.M.F.C.,KHURDA(Khordha )
37	BLAPL/0005726/2023	STATE OF ODISHA ROHIT MENAN VS	TUKUNA KUMAR MISHRA VS	GR/0000100/2022 JEYPORE SADAR /315 /2022 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
38	BLAPL/0005727/2023	STATE OF ODISHA TUKUNA SWAIN @ TUNA @ TUKUNA @ KUNA SWAIN VS	SURYAKANTA DWIBEDI VS	GR/0001077/2022 KHANDAPARA /251 /2022 J.M.F.C.,KHANDAPARA(Nayagarh )
39	BLAPL/0005728/2023	STATE OF ODISHA BIKASH BEHERA VS	GOPAL PRASAD JENA VS	GR/0000245/2022 BARKOTE /381 /2022 SPECIAL JUDGE,DEOGARH(Debagarh )
40	BLAPL/0005729/2023	STATE OF ODISHA K.NAGESH VS	SUCHIT KUMAR NAYAK VS	Spl/0000031/2022 KOTPAD /226 /2021 SPECIAL JUDGE,JEYPORE(Koraput)
41	BLAPL/0005730/2023	STATE OF ODISHA PARAS DANG VS	JAYADEBA BEHERA VS	TR/0000109/2021 BOLANGIR TOWN /120 /2023 ( )
42	BLAPL/0005731/2023	STATE OF ODISHA ARTABANDHU BANCHHOR VS	AMIT PRASAD BOSE VS	// BHATILI /269 /2022 ( )
43	BLAPL/0005732/2023	STATE OF ODISHA CHHATU RAM VS	AMIT PRASAD BOSE VS	// MACHHKUND /6 /2021 ( )
44	BLAPL/0005733/2023	STATE OF ODISHA SUSHANTA @ RAMA HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// NABARANGAPUR TOWN /536 /2022 ( )
45	BLAPL/0005734/2023	STATE OF ODISHA DURGA PRASAD MOHAPATRA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	// BHUBANESWAR VIGILANCE /11 /2023 ( ) //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0005735/2023	SUNDURU TADINGI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KOTIYA /1 /2022 () //
47	BLAPL/0005736/2023	DEBIPRASAD DASH @ CHUIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /37 /2023 () //
48	BLAPL/0005737/2023	BHISMA GUNTHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NANDAPUR /25 /2023 () //
49	BLAPL/0005738/2023	TUKUNA SWAIN @ TUNA @ TUKUNA @ KUNA SWAIN VS STATE OF ODISHA	ANURAYAKANTA DWIBEDI VS	KHANDAPARA /252 /2022 () //
50	BLAPL/0005739/2023	KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	AMITAV TRIPATHY VS	M.V.79 /124 /2022 () //
51	BLAPL/0005740/2023	HEMAKANTA BISHI VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /11 /2023 () //
52	CMAPL/0000400/2023	BHABAGRAHI BEHERA VS DISTRICT JUDGE, GANJAM-GAJAPATI	ADV VS	// () //
53	CMAPL/0000401/2023	MANORANJAN PATTANAYAK VS STATE OF ODISHA	ADV. VS	// () //
54	CMAPL/0000402/2023	SANTANU PRUSTY VS TAHASILDAR,DARPANA	TATHAGATA SAHOO VS	// () //
55	CMAPL/0000403/2023	PRAMOD CHANDRA DASH VS SUB COLLECTOR, KHORDHA	ADV VS	// () //
56	CMAPL/0000404/2023	PUSPANJALI SARANGI VS STATE OF ODISHA	ADV. VS	// () //
57	CMAPL/0000405/2023	SAPAN KUMAR BANARJEE	ADV.	//

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		VS	VS	0
58	CMAPL/0000406/2023	SECY. TO REVENUE DEPT., GOVT. OF ODISHA , BBSR MADHUMITA DASH	DEVI PRASAD DASH	//
		VS	VS	0
59	CMP/0000581/2023	STATE OF ODISHA TAHAMIR KHAN	HARIPAD MOHANTY	//
		VS	VS	0
60	CMP/0000582/2023	COLLECTOR, PURI BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR DAYANANDA MOHAPATRA		//
		VS	VS	0
61	CMP/0000583/2023	SURAVI SAMANTA M/S. BHATTA HARDWARE AGENCY, ANGUL	SUDHEER KUMAR SAHOO	//
		VS	VS	0
62	CMP/0000584/2023	GOODLASS NEROLAC PAINTS LTD., CUTTACK HRUSIKESH SAHU	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
63	CMP/0000585/2023	MINAKHI SAHU JAYANTI KUMARI JENA @ JAYANTI JENA	SUJATA JENA	//
		VS	VS	0
64	CMP/0000586/2023	SASMITA JENA KAILASH BEHERA	KAILASH CHANDRA KAR	//
		VS	VS	0
65	CMP/0000587/2023	GANDHARBA BEHERA JAGANNATH PANIGRAHI	SATYABRATA SENAPATI	//
		VS	VS	0
66	CMP/0000588/2023	KALPALATA DAS NIRMALJEET SINGH	AMIT PRASAD BOSE	//
		VS	VS	0
67	CMP/0000589/2023	ANJALI SATPATHY SASHIBHUSAN JENA	NIRANJAN LENKA	//
		VS	VS	0
68	CONTC/0003563/2023	RAMARANI JENA RAJAT KUMAR DASH	ADV	//
		VS	VS	0

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69	CONTC/0003564/2023	BISHNUPADA SETHI, I.A.S. JAHAR ALLI KHAN VS	ADV VS	// // 0
70	CONTC/0003565/2023	BIJAYAMRUT KULANGE, COMMISSIONER, BBSR MUNICIPAL CORPORATION BBSR. PRATAP KUMAR SAHU VS	ADV. VS	// // 0
71	CONTC/0003566/2023	ANU GARG, I.A.S. HRUDANANDA MAHANA VS	ADV. VS	// // 0
72	CONTC/0003567/2023	SUSANTA KUMAR MALIK, PROJECT DIRECTOR, WATERSHED, KEONJHAR SAPAN KUMAR TRIPATHY VS	GOUTAM LENKA VS	// // 0
73	CONTC/0003568/2023	DR. UDDHAB CHANDDRA MAJHI, I.A.S. GOBINDA CHANDRA PATTANAIK VS	DEBENDRA DHAR VS	// // 0
74	CONTC/0003569/2023	DEORANJAN SINGH, IAS NIRANJAN BEHERA VS	ADV VS	// // 0
75	CONTC/0003570/2023	SANTOSH KUMAR PATRO, EXECUTIVE ENGINEER, R AND B DIVISION, KHORDHA ANKIT BAL VS	ADV VS	// // 0
76	CONTC/0003571/2023	ASHWATHY S, I.A.S. SATYANARAYAN DEEP VS	ADV VS	// // 0
77	CONTC/0003572/2023	USHA PADHEE, I.A.S. BHARAT CHANDRA MALLICK VS	ADV VS	// // 0
78	CONTC/0003573/2023	USHA PADHEE, I.A.S. ABINASH PATTNAIK VS	ADV VS	// // 0
79	CONTC/0003574/2023	USHA PADHEE, I.A.S. PURNA CHANDRA KANSA VS	ADV VS	// // 0
		USHA PADHEE, I.A.S.		//

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80	CONTC/0003575/2023	PADMA NAYAK VS SUSANTA KUMAR MOHANTY, I.A.S.	ADV VS	// 0 //
81	CONTC/0003576/2023	BAIRAGI CHARAN SAHOO VS ASWATHY S., I.A.S.	BANSHIDHAR SATAPATHY VS	// 0 //
82	CONTC/0003577/2023	CHANDRA SEKHAR MOHANTY VS SAMARTH VERMA, I.A.S.	ADV VS	// 0 //
83	CONTC/0003578/2023	SWARNALATA SAHOO VS BISHNUPADA SETHI, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV VS	// 0 //
84	CONTC/0003579/2023	GOURI SANKAR TRIPATHY VS DIBYA JYOTI PARIDA, I.A.S.	ADV VS	// 0 //
85	CONTC/0003580/2023	SANJAY JAIN VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
86	CONTC/0003581/2023	PADMANABHA MAHAPATRA VS ASWATHY S., I.A.S.	PRADEEP KUMAR MOHAPATRA VS	// 0 //
87	CONTC/0003582/2023	SUPRIYA NANDA VS ASWASTI S., I.A.S.	ADV VS	// 0 //
88	CONTC/0003583/2023	CHANDAN KUMAR BEHERA VS SEBASHRITA MOHANTY, B.M., CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.	RAJA KUMAR PATI VS	// 0 //
89	CONTC/0003584/2023	MADHUSUDAN PRADHAN VS SWASTIK SANKLAP SAHOO, O.A.S.	JATESWAR NAYAK VS	// 0 //
90	CONTC/0003585/2023	AMLAN JYOTI PRADHAN VS PUSHA MINZ, DISTRICT EDUCATION OFFICER, JHARSUGUDA	ADV VS	// 0 //
91	CONTC/0003586/2023	MADAN MOHAN PATRA	ADV	//



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		VS	VS	0
92	CONTC/0003587/2023	ROUPA ROSHAN SAHOO, I.A.S. RAJANIKANTA PANDA	ADV	//
		VS	VS	0
93	CONTC/0003588/2023	SANTOSH KUMAR KOPULLA, DIVISIONAL FOREST OFFICER, ANGUL PREMANANDA DEHURY	ADV	//
		VS	VS	0
94	CONTC/0003589/2023	SANTOSH KUMAR KOPULLA, DIVISIONAL FOREST OFFICER, ANGUL GOBINDA CHANDRA DASH	ADV	//
		VS	VS	0
95	CONTC/0003590/2023	SANTOSH KUMAR KOPULLA, DIVISIONAL FOREST OFFICER, ANGUL DURYODHAN NAYAK	ADV.	//
		VS	VS	0
96	CONTC/0003591/2023	DR. MONA SHARMA, IAS SATYANARAYAN NAYAK	ADV	//
		VS	VS	0
97	CONTC/0003592/2023	JAGYADATA PATI, DIVISIONAL FOREST OFFICER, CUTTACK SUKURU SETHI@SUKRU SETHI	ADV	//
		VS	VS	0
98	CONTC/0003593/2023	SANTOSH KUMAR KOPULLA, DIVISIONAL FOREST OFFICER, ANGUL NANDA KISHORE TRIPATHY	ADV	//
		VS	VS	0
99	CONTC/0003594/2023	SANTOSH KUMAR KOPULLA, DIVISIONAL FOREST OFFICER, ANGUL GURU CHARAN SWAIN	ADV.	//
		VS	VS	0
100	CONTC/0003595/2023	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, BBSR JHARANA PANDA	UMAKANT SAHOO	//
		VS	VS	0
101	CONTC/0003596/2023	KRUSHNA CHANDRA NAYAK, DIST. PROJECT COORDINATOR, SARBA SIKSHYA ABHIJAN, CUTTACK SUJIT KUMAR BAG	ADV.	//
		VS	VS	0
102	CONTC/0003597/2023	BISHNUPADA SETHI, IAS LAXMIDHAR SAHOO	ADV.	//
		VS	VS	0

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103	CONTC/0003598/2023	ASWATHY S. IAS BRUNDABAN BARIHA VS NARASINGHA BHOLA, I.P.S.	ADV VS	// // 0 //
104	CONTC/0003599/2023	JOGENDRA HOTA VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
105	CONTC/0003600/2023	PRANESWARI PANDA@PADHI VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0 //
106	CONTC/0003601/2023	RASANANDA MAHANTA VS BISIKESAN DEHURY, GENERAL MANAGER,(ADMN.) O.S.R.T.C., BBSR	ADV VS	// 0 //
107	CONTC/0003602/2023	KAVITA PARJA VS MANORANJAN MOHAPATRA, SECY., CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	ADV VS	// 0 //
108	CONTC/0003603/2023	NILA MADHAB SHG, BARANGPALI VS MANISHA BANERJEE, COLLECTOR, BARGARH	V.KAR VS	// 0 //
109	CONTC/0003604/2023	MALAYA KUMAR SAMAL VS S.ASWATHI, I.A.S.	ADV VS	// 0 //
110	CONTC/0003605/2023	GHANASHYAM BEHERA VS ADDL. D.M., KHORDHA	ABHAS MOHANTY VS	// 0 //
111	CONTC/0003606/2023	PRATAP CHANDRA MISHRA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
112	CONTC/0003607/2023	RAGHABA KUMAR MISHRA VS S.ASWATHI, I.A.S.	ADV VS	// 0 //
113	CONTC/0003608/2023	TAPESWAR BHAIASAL VS L.A.O., HEMGIR, SUNDARGARH	DEBASIS PANIGRAHI VS	// 0 //

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114	CONTC/0003609/2023	ASHOK NAIK VS COLLECTOR, SUNDARGARH	DEBASIS PANIGRAHI VS	// ()
115	CONTC/0003610/2023	AJAYA KUMAR SAHU VS ALOK KUMAR KAR, DIRECTOR (R AND R) CUM ADDL. CHIEF SECY., TO GOVT. WATER RESOURCES/DEPT.	SESHDEV DASH VS	// ()
116	CONTC/0003611/2023	UPENDRA NAYAK VS AMIYA KUMAR DASH, ASST. DIRECTOR, SURVEY AND ENFORCEMENT, G.A. DEPT., BBSR	BRAHMANANDA TRIPATHY VS	// ()
117	CONTC/0003612/2023	SATYABHAMA BISWAL VS ARNNADA PRASAD RANA, B.E.O., DASARATHPUR BLOCK, JAJPUR	DR. JITENDRA KUMAR LENKA VS	// ()
118	CONTC/0003613/2023	SANKIRTAN TRIPATHY VS PRADEEP KUMAR DASH	ADV. VS	// ()
119	CONTC/0003614/2023	SUSANTA NAIK VS ISHWAR NAIK	ADV. VS	// ()
120	CRLA/0000567/2023	JITU @ JITENDRA NAYAK VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /26 /2016 ()
121	CRLA/0000568/2023	HARIA @ ROHIT KUMAR BHOI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	JAGATSINGPUR /1 /2019 ()
122	CRLA/0000569/2023	SOUBHAGYA NAIK @ BAGHA VS STATE OF ODISHA	BASUDEV BARIK VS	TALCHER TOWN /95 /2018 ()
123	CRLA/0000570/2023	JANAK PADHAN VS STATE OF ODISHA	BIJAYALAXMI TRIPATHY VS	BIRMAHARAJPUR /131 /2015 ()
124	CRLA/0000571/2023	HEERADHAR CHHREKA @ MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /98 /2015 ()
125	CRLA/0000572/2023	HIRAN @ HIRANYA BAGH	SANTOSH KUMAR MAHANTY	CHANDAHANDI /75 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000573/2023	PRABHAT @ PRAVAT KUMAR SETHI	SURENDRA KUMAR BISWAL	SPL.TASK FORCE /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000574/2023	LAXMIKANTA MAHARANA@ MAHARNA	SURENDRA KUMAR BISWAL	SAHADEV KHUNTA /300 /2015
		VS	VS	()
		STATE OF ODISHA		//
128	CRLLP/0000030/2023	INDIAN RAILWAY	JATESWAR NAYAK, C.G.C.	/ /0
		VS	VS	()
		PRAKASH MALLA		//
129	CRLMA/0000166/2023	DIPAK KUMAR DASH	ADV	SATYABADI /320 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMA/0000167/2023	AMEL SABAR	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMA/0000168/2023	PAIKA MAJHI	ADV.	TIKIRI /47 /2022
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMA/0000169/2023	GOPINATH PANGI	ADV.	PADWA /109 /2022
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMA/0000170/2023	DR.NILAKANTHA SAHOO@SAHU	ADV	BASTA /65 /2016
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMA/0000171/2023	DEBASIS KUNDU@TUTU	ADV.	CHOUDWAR /21 /2015
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0002429/2023	PRADEEP KUMAR SAHU	DAYANIDHI PANIGRAHY	ASKA /259 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0002430/2023	SIKINA@GANESH PRADHAN	BIDHU BHUSANA MOHAPATRA	TIRTOL /212 /2013
		VS	VS	()

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137	CRLMC/0002431/2023	STATE OF ODISHA UMAKANTA @ RAMAKANTA ROUT VS	DEEPAK KUMAR SAHOO VS	// PATKURA /148 /2021 ()
138	CRLMC/0002432/2023	STATE OF ODISHA PRATAP CH. SAHOO VS	KALPATARU MISHRA VS	// / /0 ()
139	CRLMC/0002433/2023	STATE OF ODISHA PATITAPABAN JENA VS	DILLIP RAY VS	// BASUDEVPUR /160 /2010 ()
140	CRLMC/0002434/2023	STATE OF ODISHA SHRADHANJALI BEHERA VS	SIDHARTH PRASAD DAS VS	// / /0 ()
141	CRLMC/0002435/2023	REPUBLIC OF INDIA MADHU BARAL @ MADHUSUDAN BARAL VS	BISHAL BAIVAB VS	// BALANGA /63 /2016 ()
142	CRLMC/0002436/2023	STATE OF ODISHA PRASANTA KUMAR PANIGRAHI VS	SANTOSH KUMAR NANDA VS	// / /0 ()
143	CRLMP/0001022/2023	STATE OF ODISHA(VIG.) SMITA ROUT VS	AKSHAYA KUMAR PANDEY VS	// / /0 ()
144	CRLMP/0001023/2023	STATE OF ODISHA HEMANTA KUMAR BAG VS	RABI NARAYAN BEHERA VS	// / /0 ()
145	CRLMP/0001024/2023	STATE OF ODISHA LAMBODHAR HARIPAL VS	ALOK KUMAR DAS VS	// / /0 ()
146	CRLMP/0001025/2023	STATE OF ODISHA ROHIT BAG VS	ALOK KUMAR DAS VS	// / /0 ()
147	CRLMP/0001026/2023	STATE OF ODISHA DOLAMANI NAG VS	ALOK KUMAR DAS VS	// / /0 ()
		STATE OF ODISHA		//

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148	CRLMP/0001027/2023	HARIPRIYA MISHRA VS SOUMYA SHREE PANIGRAHI	DEBARAJ MOHANTY VS	//0 0 //
149	CRLMP/0001028/2023	BIRENDRA MEHER VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
150	CRLMP/0001029/2023	HIMANSU NIAL VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 0 //
151	CRLMP/0001030/2023	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	//0 0 //
152	CRLMP/0001031/2023	GUNANIDHI MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	//0 0 //
153	CRLMP/0001032/2023	MANJULATA NAYAK VS STATE OF ODISHA	SURYAKANTA PALAI VS	//0 0 //
154	CRLMP/0001033/2023	LAXMIKANTA SATPATHY VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	//0 0 //
155	CRLMP/0001034/2023	RAJNANDINI MAJHI VS STATE OF ODISHA	PANCHANAN SAHOO VS	//0 0 //
156	CRLMP/0001035/2023	MANORAMA PALAI VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	//0 0 //
157	CRLMP/0001036/2023	SATYA ROUT VS STATE OF ODISHA	VIVEK RANJAN BEHERA VS	//0 0 //
158	CRLMP/0001037/2023	PINKI NAIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	//0 0 //
159	CRLREV/0000280/2023	SANGITA DAS	SISIR KUMAR PUROHIT	BHADRAK RURAL /181 /2016

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLREV/0000281/2023	ANKITA PRIYADARSHINI	TUSAR KUMAR MISHRA	//0
		VS	VS	()
		PRATAP KUMAR PANDA		//
161	CRLREV/0000282/2023	SAMBHUJI ACHARYA	MONOMOY BASU	BALASORE VIGILANCE /19 /2007
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
162	CRLREV/0000283/2023	NILKANTA DAS	DIPTENDU SUNDAR RAY	//0
		VS	VS	()
		GAYATREE CHOUDHURY		//
163	MACA/0000490/2023	KUNILATA PADHIARI	BIRANCHI NARAYAN RATH	//
		VS	VS	()
		MAHAMMAD SADAM		//
164	MACA/0000491/2023	BRANCH MANAGER, NATIONAL INSURANCE CO.LTD	BIBEKANANDA UDGATA	//
		VS	VS	()
		PRATIMA SAHOO		//
165	MACA/0000492/2023	MINAKSHI KUMURA	BISHNUBRATA SINGH	//
		VS	VS	()
		DAMBARUDHAR KUMURA		//
166	MACA/0000493/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	MAHITOSH SINHA	//
		VS	VS	()
		DHARANIDHAR SAHU		//
167	MACA/0000494/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.C.	ADALI KHAN	//
		VS	VS	()
		PRAKASH CHANDRA MALLICK		//
168	MACA/0000495/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.	NITISH KUMAR MISHRA	//
		VS	VS	()
		RAJANI KANTA DASH		//
169	MACA/0000496/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.LTD.	NITISH KUMAR MISHRA	//
		VS	VS	()
		SUBHENDU SARANGI		//
170	MACA/0000497/2023	ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	//
		VS	VS	()

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171	MACA/0000498/2023	JAYALAL BEHERA D.M.,NEW INDIA ASSURANCE CO.LTD. VS GUNCHU KAND	SOMNATH ROY VS	// // 0 //
172	MACA/0000499/2023	D.M., NEW INDIA ASSURANCECO.LTD. VS PUSPANJALI BEHERA	SOMNATH ROY VS	// 0 //
173	MACA/0000500/2023	D.M.,NEW INDIA ASSURANCE CO.LTD VS PUSPANJALI BEHERA	SOMNATH ROY VS	// 0 //
174	MACA/0000501/2023	D.M.,NEW INDIA ASSURANCE CO.LTD. VS PUSPANJALI BEHERA	SOMNATH ROY VS	// 0 //
175	MACA/0000502/2023	D.M.,NEW INDIA ASSURANCE CO.LTD. VS PUSPANJALI BEHERA	SOMNATH ROY VS	// 0 //
176	MATA/0000175/2023	ASHUTOS PADHI VS SIMPLE SUJATA MISHRA	BIBHU PRASAD MOHANTY VS	// 0 //
177	MATA/0000176/2023	RINKU @ AVIK S. NAYAK VS SWAYAMPRAVA BHOL	SUVASHISH PATTANAİK VS	// 0 //
178	RPFAM/0000169/2023	SANJAY KUMAR PANIGRAHI VS SHRABANI @ SHARBANI MISHRA	PRONOY MOHANTY VS	// 0 //
179	RPFAM/0000170/2023	MOHAN DAS PAN VS ANITA DAS	HARA PRASAD PANDA VS	// 0 //
180	RPFAM/0000171/2023	SANGRAM KESHARI PALTASINGH VS SRIMATI PALTASINGH	KABIRAJ PRADHAN VS	// 0 //
181	RSA/0000208/2023	SENGELSINGH C.R. SOREN VS RANGALATA MAHANTA	H.N.TRIPATHY VS	// 0 //



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182	RSA/0000209/2023	PRATAP KESHARI MOHANTY VS SURESH CHANDRA PANDA	BIBEKANANDA BHUYAN VS	// 0 //
183	RSA/0000210/2023	SEEMA PANI VS RAMAHARI BEHERA	AJODHYA RANJAN DASH VS	// 0 //
184	RSA/0000211/2023	PRATAP KESHARI MOHANTY VS SURESH CHANDRA PANDA	BIBEKANANDA BHUYAN VS	// 0 //
185	RSA/0000212/2023	M/S. P.K. ENTERPRISERS VS SURESH CHANDRA PANDA	BIBEKANANDA BHUYAN VS	// 0 //
186	RSA/0000213/2023	M/S. P.K. ENTERPRISERS VS SURESH CHANDRA PANDA	BIBEKANANDA BHUYAN VS	// 0 //
187	RVWPET/0000204/2023	JITENDRA MOHAPATRA VS RENUBALA MOHAPATRA	ADV VS	// 0 //
188	RVWPET/0000205/2023	MAHESH CHANDRA DAS VS DANBIR DE SARKAR	SOUMYA MISHRA VS	// 0 //
189	RVWPET/0000206/2023	CHIEF EXECUTIVE OFFICER,TPSODL VS PRABEEN KUMAR HOTA	ANINDYA KUMAR MISHRA VS	// 0 //
190	RVWPET/0000207/2023	PREMANANDA ROUT VS UNION OF INDIA	PAJIT KUMAR PRADHAN VS	// 0 //
191	RVWPET/0000208/2023	SRIMANTA KUMAR PANDA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
192	RVWPET/0000209/2023	DHANESWAR MAHANTA VS JITU MAHANTA	SK. MEHERULLA VS	// 0 //
193	RVWPET/0000210/2023	DR.PRADEEP KUMAR DHAL	BIMBISAR DASH	//

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		VS	VS	0
		GOVERNING BODY OF CHRIST COLLEGE, CUTTACK		//
194	TRP(C)/0000188/2023	JEBA MAJHI	RADHARAMAN DAS NAYAK	//
		VS	VS	0
		CH. ASWINI KUMAR DAS		//
195	TRP(C)/0000189/2023	SUBHASHREE DASH	DEBA KUMAR RATH	//
		VS	VS	0
		HARAPRASAD MISHRA		//
196	TRP(C)/0000190/2023	MAMATA SAHOO @ MAMATA SENAPATI	ASHOK DAS	//
		VS	VS	0
		RASHMI RANJAN SAHOO		//
197	WA/0001077/2023	NIRANJAN ROUT	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WA/0001078/2023	SAMEER KUMAR SAHU	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WA/0001079/2023	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI,A.S.C	//
		VS	VS	0
		MANJUBALA SUBUDHI		//
200	WA/0001080/2023	TRINATH BEHERA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WA/0001081/2023	STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
		DR. JHANSI RANI TAPASWI		//
202	WA/0001082/2023	STATE OF ODISHA	ISWAR MOHANTY,A.S.C	//
		VS	VS	0
		ROJALIN MOHAPATRA		//
203	WA/0001083/2023	KABIRAJ PARIDA	BRAJA KISHORE SAHOO	//
		VS	VS	0
		DIRECTOR OF TEXTILES, BBSR		//
204	WA/0001084/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0

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205	WA/0001085/2023	SURENDRANATH PATNAIK STATE OF ODISHA VS	Y.S.P. BABU, A.G.A. VS	// // 0
206	WA/0001086/2023	DR. AVA MANJARI NAYAK STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
207	WA/0001087/2023	PARTHASARATHI NANDA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
208	WA/0001088/2023	AMARJYOTI BARIK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
209	WA/0001089/2023	DEBENDRA KUMAR NAYAK STATE OF ODISHA VS	DEBENDRA KUMAR MOHANTY,A.S.C VS	// // 0
210	WA/0001090/2023	SRIMATI SASMAL STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
211	WA/0001091/2023	BIJAYA KRUSHNA PRADHAN STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // 0
212	WA/0001092/2023	IQBAL JABED SECRETARY,WORKS DEPARTMENT,ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
213	WA/0001093/2023	RAHAS BIHARI MALLIK STATE OF ODISHA VS	DHANANJAYA MUND, A.G.A. VS	// // 0
214	WP(C)/0017064/2023	DHARANIDHAR PRADHAN KAMINI MAHAKUL VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
215	WP(C)/0017065/2023	STATE OF ODISHA PRAHALLAD MALLICK VS	BISWAJIT MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0017066/2023	MANIKA PEDA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
217	WP(C)/0017067/2023	HEMANT KUMAR CHHOTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
218	WP(C)/0017068/2023	RAKA DAS VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
219	WP(C)/0017069/2023	PRITI JHARANA MOHANANDIA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
220	WP(C)/0017070/2023	SHAKUNTALA KALO VS MAHANADI COAL FIELD LTD., SUNDARGARH	PRADIPTA KUMAR SINGH VS	// 0 //
221	WP(C)/0017071/2023	SHANTILATA DALAI VS STATE OF ODISHA	S.P.NATH VS	// 0 //
222	WP(C)/0017072/2023	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
223	WP(C)/0017073/2023	GOPABANDHU SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
224	WP(C)/0017074/2023	M/S BALASORE ALLOYS LTD., BALASORE VS MAHANADI COALFIELDS LTD., SAMBALPUR	SOUMYA MISHRA VS	// 0 //
225	WP(C)/0017075/2023	DEBENDRA SWAIN VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
226	WP(C)/0017076/2023	CHANDRAMANI KHAMARI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
227	WP(C)/0017077/2023	RABINARAYAN BARIK	SIOUBHAGYA SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017078/2023	BASANTI JENA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017079/2023	NAKULA CHARAN SWAIN	PRASANTA KUMAR MOHANTY (2)	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017080/2023	BIJAY SWAIN	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017081/2023	MANORAMA MAHUNTA	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017082/2023	HARIHAR LENKA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017083/2023	SMRUTI RANJAN RAJGURU	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017084/2023	CHINTAMANI MUNDA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017085/2023	SUNITA PATRO	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017086/2023	SANTOSHINI SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017087/2023	JADUMANI NAIK	KABIR KUMAR JENA	//
		VS	VS	0
		THE COLLECTOR, ANGUL		//
238	WP(C)/0017088/2023	LAXMIDHAR MOHANTA	BINAYA KUMAR MOHANTY	//
		VS	VS	0

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239	WP(C)/0017089/2023	STATE OF ODISHA RANJIT KUMAR MOHANTA VS	BINAYA KUMAR MOHANTY VS	// // ()
240	WP(C)/0017090/2023	STATE OF ODISHA MADHABNANDA MAHAKUD VS	BIRANCHI KUMAR JENA VS	// // ()
241	WP(C)/0017091/2023	THE COLLECTOR AND D.M., JAJPUR SANATA KUMAR DAS VS	SAROJ KUMAR DAS VS	// // ()
242	WP(C)/0017092/2023	STATE OF ODISHA CHITTARANJAN NAYAK VS	RAMA KRISHNA BISOI VS	// // ()
243	WP(C)/0017093/2023	STATE OF ODISHA ANTARYAMI MAJHI VS	RAMA KRISHNA BISOI VS	// // ()
244	WP(C)/0017094/2023	STATE OF ODISHA GANESH CHANDRA PANDA VS	MOHIT AGARWAL VS	// // ()
245	WP(C)/0017095/2023	JOINT COMMNR. OF STATE TAX APPEAL, PURI SUKRU CHANDRA BAG VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
246	WP(C)/0017096/2023	STATE OF ORISSA PRATAP CHANDRA MEHER VS	RAMA KRISHNA BISOI VS	// // ()
247	WP(C)/0017097/2023	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	RAMA KRISHNA BISOI VS	// // ()
248	WP(C)/0017098/2023	STATE OF ODISHA UMA SANKAR SAHU VS	PRONOY MOHANTY VS	// // ()
249	WP(C)/0017099/2023	PREMALATA SAHU MOHAN KUMAR DIPA VS	RAMA KRISHNA BISOI VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0017100/2023	DURGA CHARAN MAHAKUD VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
251	WP(C)/0017101/2023	RATNAKAR DAS VS ORISSA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0017102/2023	PRATAP KUMAR MOHAPATRA VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
253	WP(C)/0017103/2023	MANMOHAN MOHAPATRA VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
254	WP(C)/0017104/2023	SANJUKTA BEHERA VS UNION OF INDIA	MANAS RANJAN DASH VS	// 0 //
255	WP(C)/0017105/2023	PABITRA MOHAN PATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
256	WP(C)/0017106/2023	JYOTIRANJAN MOHAPATRA VS COLLECTOR AND D.M., KHURDA	GANESH PRASAD MOHANTY VS	// 0 //
257	WP(C)/0017107/2023	REBATI GOUDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
258	WP(C)/0017108/2023	DURYODHAN BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
259	WP(C)/0017109/2023	ARCHANA SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
260	WP(C)/0017110/2023	ASHOK KUMAR CHOUDHURY VS TAHASILDAR, BADAMBA	GOPINATH MISHRA VS	// 0 //
261	WP(C)/0017111/2023	CHAITANYA SHAHU	RAMA KRISHNA BISOI	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017112/2023	RASMITA KUMARI PADHY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017113/2023	CHANDRA SEKHAR PATRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0017114/2023	RASHMITA MOHANTA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017115/2023	CHITTARANJAN NAYAK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017116/2023	SURESH KUMAR NAYAK	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017117/2023	TAPASWINI DAS	PRAKASH RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017118/2023	ANTARYAMI MAJHI	GEETANJALI MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0017119/2023	BIBHUTI BHUSAN PATTNAIK	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		THE DIRECTOR, HARTICALTURE, GOVT. OF ODISHA, BBSR		//
270	WP(C)/0017120/2023	BGR MINING AND INFRA LTD.,BBSR	NIKHIL PRATAP	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
271	WP(C)/0017121/2023	KATABAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017122/2023	NIMAIN CHARAN OJHA	SARAT CHANDRA DASH	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0017123/2023	STATE OF ODISHA MAYADEVI BHUT VS	SOUMYA MISHRA VS	// // ()
274	WP(C)/0017124/2023	STATE OF ODISHA SANTOSH BEHERA VS	SANTOSH KUMAR MAHANTY VS	// // ()
275	WP(C)/0017125/2023	STATE OF ODISHA KAMADEV KHATUA VS	SANTOSH KUMAR MAHANTY VS	// // ()
276	WP(C)/0017126/2023	STATE OF ODISHA UNION OF INDIA VS	DIPTI RANJAN BHOKTA (CGC) VS	// // ()
277	WP(C)/0017127/2023	SHANKAR PATRO MAMATA PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0017128/2023	STATE OF ODISHA KISHORE CHANDRA SWAIN VS	DEEPALI MAHAPATRA VS	// // ()
279	WP(C)/0017129/2023	STATE OF ODISHA M/S JAGANNATH AGENCY, SUNDERGARH VS	AVIJIT PATNAIK VS	// // ()
280	WP(C)/0017130/2023	THE REGISTRAR, NATIONAL INSTITUTE OF TECHNOLOGY, SUNDERGARH BISHAKHA NAIK VS	ANUP KUMAR PATTNAIK VS	// // ()
281	WP(C)/0017131/2023	UNION OF INDIA TIRUPATI VENKATESWAR PANI VS	KAILASH CHANDRA KAR VS	// // ()
282	WP(C)/0017132/2023	STATE OF ODISHA SUDARSAN LENKA VS	NIRANJAN PRASAD PATRA VS	// // ()
283	WP(C)/0017133/2023	ESIC, BBSR DURYADHANA MOHANTA VS	SHASHI BHUSAN JENA VS	// // ()
		CHAIRMAN CUM MD, OSRTC, BBSR		//

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284	WP(C)/0017134/2023	BIJAY LAXMI ROUT VS THE TAHASILDAR, RAJNAGAR	MAMATA MISHRA VS	// 0 //
285	WP(C)/0017135/2023	RENUBALA PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
286	WP(C)/0017136/2023	NARA NARAYAN JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
287	WP(C)/0017137/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
288	WP(C)/0017138/2023	SANJUKTA TRIPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
289	WP(C)/0017139/2023	RASMITA KUMARI PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
290	WP(C)/0017140/2023	PRASANTA KUMAR DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
291	WP(C)/0017141/2023	ASWAINI KUMAR CHAUDHURY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
292	WP(C)/0017142/2023	ANNAPURNA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
293	WP(C)/0017143/2023	SHARAT KUMAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
294	WP(C)/0017144/2023	SIBA PRASAD LENKA VS CHIEF GENERAL MANAGER, BANGALORE	NRUSINGH CH. ROUT VS	// 0 //
295	WP(C)/0017145/2023	BIJAY KUMAR MUDULI	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0017146/2023	EKRAM @ HODI KHAN	UNMESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0017147/2023	GADADHAR SAHOO	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0017148/2023	M/S. P.D.DISTRIBUTORS, CUTTACK	SANJIB RANJAN PANDA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX APPEAL, CUTTACK		//
299	WP(C)/0017149/2023	DAMODAR DAS	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0017150/2023	GOBINDA CHANDRA PADHY	MILLON KUMAR	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0017151/2023	SITARAM KARJI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0017152/2023	HADUBANDHU NAYAK	MANOJ KUMAR NAYAK	//
		VS	VS	0
		THE BRANCH MANAGER, SBI, GANJAM		//
303	WP(C)/0017153/2023	PRAVAT KUMAR PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0017154/2023	M/S BIMALA FILLING STATION, CUTTACK	ANKITA MUKHERJI	//
		VS	VS	0
		M/S BHARAT PETROLEUM CORP. LTD., BBSR		//
305	WP(C)/0017155/2023	RAJA RAO MOHANTY	BIKRAM PRATAP DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0017156/2023	SMC OF BEHERA SAHI PROJECT PRIMARY SCHOOL, RANMUKUNDA, PSWAIN	RANMUKUNDA PSWAIN	//
		VS	VS	0

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307	WP(C)/0017157/2023	STATE OF ODISHA PRABHURATA MOHANTY VS	BASUDEV BARIK VS	// // ()
308	WP(C)/0017158/2023	THE CHAIRMAN, ODISHA STATE HOUSING BOARD, BBSR PANKAJA MEHER VS	SHASHI BHUSAN JENA VS	// // ()
309	WP(C)/0017159/2023	STATE OF ODISHA ACHYUTA NANDA DASH VS	SHASHI BHUSAN JENA VS	// // ()
310	WP(C)/0017160/2023	STATE OF ODISHA NILA MADHAB SELF HELP GROUP BARANGPALI VS	VIJAYA KAR VS	// // ()
311	WP(C)/0017161/2023	STATE OF ODISHA HAREKRUSHNA NATH VS	SAMBHU CH. NATH SHARMA VS	// // ()
312	WP(C)/0017162/2023	COLLECTOR CUM D.M., JAGATSINGHPUR SUDHAKAR DASH VS	SANGRAM JENA VS	// // ()
313	WP(C)/0017163/2023	STATE OF ODISHA NALU SINGH VS	SATYA NARAYAN MISHRA 4 VS	// // ()
314	WP(C)/0017164/2023	STATE OF ODISHA ABANTI CHOUDHURY @ CHOUDHURI VS	PRAKASH CHANDRA DASH VS	// // ()
315	WP(C)/0017165/2023	STATE OF ODISHA BHUSAN CHANDRA ACHARYA VS	RAMA CHANDRA JENA VS	// // ()
316	WP(C)/0017166/2023	STATE OF ODISHA GANGULI PRADHAN VS	SAMIR KUMAR MISHRA VS	// // ()
317	WP(C)/0017167/2023	STATE OF ODISHA RAMESH PRADHAN VS	JIBARDHAN MENDALI VS	// // ()
		STATE OF ODISHA		//

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318	WP(C)/0017168/2023	MADHUSMITA ROY VS STATE OF ODISHA	HEMANTA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0017169/2023	PRAMOD @ PROFESSOR SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
320	WP(C)/0017170/2023	M/S. SUPERTRON ELECTRONICS PVT. LTD. BBSR VS STATE OF ODISHA	AMIT PATNAIK VS	// 0 //
321	WP(C)/0017171/2023	SUBAL MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
322	WP(C)/0017172/2023	MANORANJAN HOTA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
323	WP(C)/0017173/2023	NARENDRANATH MOHANTA VS STATE OF ODISHA	SHASHIBHUSAN JENA VS	// 0 //
324	WP(C)/0017174/2023	DB POWER LTD., JANJGIR CHAMPA VS MAHANDI COALFIELDS LTD., SAMBALPUR	ADWITIYA SATPATHY VS	// 0 //
325	WP(C)/0017175/2023	ANUSHREE PRADHAN VS UTKAL UNIVERSITY, BBSR	KAUSHAL HUSSAIN VS	// 0 //
326	WP(C)/0017176/2023	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
327	WP(C)/0017177/2023	INDIRA DUTT VS IIC, MAHILA POLICE STATION,BHUBANESWAR	SANJAY KUMAR PANDA VS	// 0 //
328	ABLAPL/0005064/2023	JEET @ ABHIJIT PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /96 /2023 0 //
329	ABLAPL/0005065/2023	BAYA @ BHAGABAN DAS	SATYABRATA SENAPATI	BHADRAK RURAL /278 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0005066/2023	JAYADEV MAJHI	ARJUNA CHARANA BEHERA	MURIBAHAL /202 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0005067/2023	TURSAMA @ GERIKIN CHHITTAMA @ BURSAMA	DEEPAK KUMAR DAS	KONARK /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0005068/2023	PAPAN PRADHAN	HARISH CHANDRA SAHOO	GURUDIJHATIA /54 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0005069/2023	SUJIT KUMAR SAHU @ SUJIT KUMAR SAHOO	BHABANI PRASAD PRADHAN	NCB BHUBANESWAR /3 /2021
		VS	VS	SPECIAL JUDGE,BAUDH(Baudh )
		UNION OF INDIA		2(A)CC/0000009/2021
334	ABLAPL/0005070/2023	BAYA @ BHAGABAN DAS	SATYABRATA SENAPATI	BHADRAK RURAL /279 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0005071/2023	SADANANDA SAHOO @ SAHU	PRAKASH KUMAR MISHRA	DHENKANAL SADAR /414 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0005072/2023	PURNA CHANDRA @ BABULI PANDA	MRITUNJAY BANERJEE	SATYABADI /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0005073/2023	SWAGATIKA MAJHI	PARTHA SARATHI NAYAK	DHENKANAL TOWN /276 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0005074/2023	PUNYATOYA PATTANAYAK	TANMAYA KUMAR MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0005075/2023	PRAKASH KUMAR SWAIN	BIDESHI KUMAR GHADEI	ERASAMA /163 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0005076/2023	LAXMIDHAR PATRA	BHOJARAJ SETH	KAPTIPADA /91 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005077/2023	STATE OF ODISHA RADHU SAHU VS	GYANENDRA KUMAR PARIDA VS	// KUAKHIA /281 /2022 ()
342	ABLAPL/0005078/2023	STATE OF ODISHA RAJALAXMI MAHARANA @ RAJALAXMI MOHARANA	MANANJAYA NAYAK VS	// BADAMBADI /157 /2023 ()
343	ABLAPL/0005079/2023	STATE OF ODISHA ANANDA SAHU VS	ABHAYA KUMAR PARIDA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi)
344	ABLAPL/0005080/2023	STATE OF ODISHA CHINMAYA KUMAR SAGAR VS	TUKUNA KUMAR MISHRA VS	ICC/0000041/2022 JHARIGAM /110 /2023 ()
345	ABLAPL/0005081/2023	STATE OF ODISHA BISHNU PRASAD MARTHA VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /155 /2023 ()
346	ABLAPL/0005082/2023	STATE OF ODISHA SISIR KUMAR PRADHAN VS	AVIJIT PATNAIK VS	// DASPALLA /242 /2022 ()
347	ABLAPL/0005083/2023	STATE OF ODISHA BIJAY AGRAWAL @ BIJAY KUMAR AGRAWAL VS	RAMDAS ACHARY VS	// KHARABEL NAGAR P.S. /451 /2022 ()
348	ABLAPL/0005084/2023	STATE OF ODISHA HIMANSU SWAIN VS	SATYASHREE MOHANTY VS	// MANCHESWAR P.S. /145 /2023 ()
349	ABLAPL/0005085/2023	STATE OF ODISHA AKSHAYA KANDELWAL VS	LALITENDU MISHRA VS	// LAXMISAGAR P.S. /123 /2023 J.M.F.C. IV BHUBANESWAR(Khordha )
350	ABLAPL/0005086/2023	STATE OF ODISHA GOURIBALA SETHI VS	SATYA NARAYAN MISHRA 4 VS	ICC/0000899/2023 BASUDEVPUR /273 /2023 ()
351	ABLAPL/0005087/2023	STATE OF ODISHA DINABANDHU PUJHARI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// KOKSARA /121 /2023 () //

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352	ABLAPL/0005088/2023	SACHIDANANDA RATH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /110 /2023 () //
353	ABLAPL/0005089/2023	BIKRAM SAHU VS STATE OF ODISHA	VIVEKANANDA JENA VS	BARBIL /110 /2023 () //
354	ABLAPL/0005090/2023	HEMANTA GADTYA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	TUSRA /75 /2023 () //
355	ABLAPL/0005091/2023	BABU@BABULAL SAHOO VS STATE OF ODISHA	MUGANKA MAULI PATNAK VS	NADANAKANAN P.S. /22 /2023 () //
356	ABLAPL/0005092/2023	HEMANT KUMAR BHOI VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	/ /0 () //
357	ABLAPL/0005093/2023	CHITTARANJAN LENKA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /302 /2023 () //
358	ABLAPL/0005094/2023	SAROJINI BARIK VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	MAHILA P.S. BUXIBAZAR /46 /2023 () //
359	ABLAPL/0005095/2023	BIRANCHI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /99 /2023 () //
360	ABLAPL/0005096/2023	TAPAS KUMAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /68 /2023 () //
361	ABLAPL/0005097/2023	NAROTTAM MALLIK VS STATE OF ODISHA	ABHIJIT DAS VS	PATTAMUNDAI /251 /2023 () //
362	ABLAPL/0005098/2023	AJIT KUMAR BARIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SUKINDA /113 /2023 () //
363	ABLAPL/0005099/2023	ANANDA PATRA	MRUGANKA MAULI PATNAIK	BALIPATNA /165 /2023



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364	ABLAPL/0005100/2023	VS STATE OF ODISHA SATYA NARAYAN MOHANTY VS UNION OF INDIA	VS SANGRAMJIT PANDA VS	() // NCB BHUBANESWAR /1 /2023 () //

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MISC CASES FILED on :19/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2023 COA/1/2023	HEMANTA SHARMA-MP	RAKESH BEHERA
2	15/2023 CRLLP/30/2023	INDIAN RAILWAY-MP	JATESWAR NAYAK, C.G.C.
3	28/2023 CRP/6/2018	DURGA SANKAR BEHERA-MP	M/S.ANAM CHARAN PANDA, MISS KUMARIKA BEHERA
4	94/2023 ITA/52/2023	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(IT)
5	95/2023 ITA/52/2023	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY,SR.S.C(IT)
6	96/2023 ITA/53/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY,SR.S.C(I.T)
7	135/2023 SA/110/1987	NATABAR-MP	M/S K.B.KAR
8	161/2023 CMAPL/400/2023	BHABAGRAHI BEHERA-MP	ADV
9	162/2023 CMAPL/404/2023	PUSPANJALI SARANGI-MP	ADV.
10	163/2023 CMAPL/406/2023	MADHUMITA DASH-MP	DEVI PRASAD DASH
11	179/2023 CRLMP/737/2023	POOJA KUMARI-MP	
12	180/2023 CRLMP/533/2023	RADHARANI BARIK-MP	PURNA CHANDRA MISHRA
13	181/2023 CRLMP/1037/2023	PINKI NAIK-MP	PRATAP CHANDRA MISHRA
14	189/2023 MATA/175/2023	ASHUTOS PADHI-MP	BIBHU PRASAD MOHANTY
15	202/2023 RVWPET/204/2023	JITENDRA MOHAPATRA-MP	ADV
16	203/2023 RVWPET/205/2023	MAHESH CHANDRA DAS-MP	SOUMYA MISHRA
17	204/2023 RVWPET/209/2023	DHANESWAR MAHANTA-MP	SK. MEHERULLA
18	205/2023 RVWPET/210/2023	DR.PRADEEP KUMAR DHAL-MP	BIMBISAR DASH
19	208/2023 TRP(C)/189/2023	SUBHASHREE DASH-MP	DEBA KUMAR RATH
20	209/2023 TRP(C)/190/2023	MAMATA SAHOO @ MAMATA SENAPATI-MP	ASHOK DAS
21	210/2023 RPFAM/169/2023	SANJAY KUMAR PANIGRAHI-MP	PRONOY MOHANTY
22	211/2023 RPFAM/171/2023	SANGRAM KESHARI PALTASINGH-MP	KABIRAJ PRADHAN
23	226/2023 CONTC/6415/2022	GOBARDHAN NAIK-MP	
24	227/2023 CONTC/2055/2023	BRUSAVA KUMAR PRADHAN-MP	ADV
25	384/2023 CRLREV/280/2023	SANGITA DAS-MP	SISIR KUMAR PUROHIT
26	385/2023	ANKITA PRIYADARSHINI-MP	TUSAR KUMAR MISHRA

27	CRLREV/281/2023 386/2023	ANKITA PRIYADARSHINI-MP	TUSAR KUMAR MISHRA
28	CRLREV/281/2023 387/2023	NILKANTA DAS-MP	DIPTENDU SUNDAR RAY
29	CRLREV/283/2023 549/2023	TAHAMIR KHAN-MP	HARIPAD MOHANTY
30	CMP/581/2023 550/2023	BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR-MP	DAYANANDA MOHAPATRA
31	CMP/582/2023 551/2023	M/S. BHATTA HARDWARE AGENCY, ANGUL-MP	SUDHEER KUMAR SAHOO
32	CMP/583/2023 552/2023	HRUSIKESH SAHU-MP	DWARIKA PRASAD MOHANTY
33	CMP/584/2023 553/2023	JAYANTI KUMARI JENA @ JAYANTI JENA-MP	SUJATA JENA
34	CMP/585/2023 554/2023	KAILASH BEHERA-MP	KAILASH CHANDRA KAR
35	CMP/586/2023 555/2023	NIRMALJEET SINGH-MP	AMIT PRASAD BOSE
36	CMP/588/2023 556/2023	SASHIBHUSAN JENA-MP	NIRANJAN LENKA
37	CMP/589/2023 564/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
38	RSA/12/2014 565/2023	RABINDRA PRADHAN-MP	M/S.BHAKTAHARI MOHANTY
39	RSA/13/2014 566/2023	SENGELSINGH C.R. SOREN-MP	H.N.TRIPATHY
40	RSA/208/2023 567/2023	SADHABANI BEHERA-MP	M/S.AMIT PR.BOSE
41	RSA/379/2018 569/2023	PRATAP KESHARI MOHANTY-MP	BIBEKANANDA BHUYAN
42	RSA/211/2023 570/2023	PRATAP KESHARI MOHANTY-MP	BIBEKANANDA BHUYAN
43	RSA/211/2023 571/2023	M/S. P.K. ENTERPRISERS-MP	BIBEKANANDA BHUYAN
44	RSA/212/2023 572/2023	M/S. P.K. ENTERPRISERS-MP	BIBEKANANDA BHUYAN
45	RSA/212/2023 573/2023	M/S. P.K. ENTERPRISERS-MP	BIBEKANANDA BHUYAN
46	RSA/213/2023 574/2023	M/S. P.K. ENTERPRISERS-MP	BIBEKANANDA BHUYAN
47	RSA/213/2023 782/2023	ARUNA SETHI-MP	NRUSINGHA NANDA MOHAPATRA
48	BLAPL/5700/2023 783/2023	SANTOSH NAYAK-MP	NRUSINGHA NANDA MOHAPATRA
49	BLAPL/5702/2023 784/2023	SHUBHRA KUNDU-MP	
50	BLAPL/1077/2021 785/2023	ALOK DIGAL-MP	PRAMOD CHANDRA SEJPADA
51	BLAPL/3617/2023 861/2023	KUNILATA PADHIARI-MP	BIRANCHI NARAYAN RATH
52	MACA/490/2023 862/2023	BRANCH MANAGER, NATIONAL INSURANCE CO.LTD.-M	BIBEKANANDA UDGATA
53	MACA/491/2023 863/2023	BRANCH MANAGER, NATIONAL INSURANCE CO.LTD.-M	BIBEKANANDA UDGATA
54	MACA/491/2023 864/2023	MINAKSHI KUMURA-MP	BISHNUBRATA SINGH
55	MACA/492/2023 865/2023	ASHOK KR.MOHARANA-MP	M/S.ANTARYAMI DASH
56	MACA/1135/2012 866/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO	BITOYDAS MOHAPATRA
57	MACA/467/2023 867/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO	BITOYDAS MOHAPATRA
	MACA/467/2023		

58	868/2023 MACA/283/2023	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD-DAMPKHAN	
59	869/2023 MACA/493/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
60	870/2023 MACA/378/2017	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.LTD.,SAMBALPUR-MP	
61	871/2023 MACA/494/2023	THE MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD-DAMPALI KHAN	
62	872/2023 MACA/497/2023	ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
63	873/2023 MACA/498/2023	D.M,NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
64	874/2023 MACA/499/2023	D.M., NEW INDIA ASSURANCECO.LTD.-MP	SOMNATH ROY
65	875/2023 MACA/500/2023	D.M,NEW INDIA ASSURANCE CO.LTD-MP	SOMNATH ROY
66	876/2023 MACA/501/2023	D.M.,NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
67	877/2023 MACA/502/2023	D.M,NEW INDIA ASSURANCE CO.LTD.-MP	SOMNATH ROY
68	1034/2023 ABLAPL/944/2023	KASHINATH NAYAK-MP	
69	1035/2023 ABLAPL/462/2022	NANDA KISHORE BEHERA-MP	
70	1036/2023 ABLAPL/7629/2022	SMRUTI RANJAN ROUT @ BUTU-MP	PRADIPTA BEURA
71	1037/2023 ABLAPL/2365/2023	PRAMOD SAHOO-MP	
72	1038/2023 ABLAPL/8897/2022	MANOJ KUMAR BEHERA-MP	
73	1039/2023 ABLAPL/10013/2021	S. DHARMA @ S. DHARMA RAO @ S. DHARMA REDDY-MP	YOTIRMAYA SAHOO
74	1040/2023 ABLAPL/5066/2019	BRAHMANANDA MALIK-MP	
75	1251/2023 CRLA/246/2017	NIRMALA CHANDRA DALEI-MP	M/S.P.K.SAHOO,U.C.DORA,G.R.DAS,MISS.P.P.SAHOO
76	1252/2023 CRLA/650/2022	RAMAKANTA BALIARSINGH-MP	RANJITA DHAL
77	1253/2023 CRLA/328/2018	KUNIA@MANORANJAN MOHAPATRA-MP	M/S. PRAVAS CHANDRA JENA,
78	1254/2023 CRLA/91/2023	NANDA@BASANTA KUMAR SITHA-MP	P.K.MOHAPATRA
79	1255/2023 CRLA/567/2023	JITU @ JITENDRA NAYAK-MP	ASHOK JENA
80	1256/2023 CRLA/567/2023	JITU @ JITENDRA NAYAK-MP	ASHOK JENA
81	1257/2023 CRLA/568/2023	HARIA @ ROHIT KUMAR BHOI-MP	AJAYA KUMAR PRADHAN
82	1258/2023 CRLA/568/2023	HARIA @ ROHIT KUMAR BHOI-MP	AJAYA KUMAR PRADHAN
83	1259/2023 CRLA/145/2016	ALOK GOCHHAYAT-MP	
84	1260/2023 CRLA/569/2023	SOUBHAGYA NAIK @ BAGHA-MP	BASUDEV BARIK
85	1261/2023 CRLA/569/2023	SOUBHAGYA NAIK @ BAGHA-MP	BASUDEV BARIK
86	1262/2023 CRLA/569/2023	SOUBHAGYA NAIK @ BAGHA-MP	BASUDEV BARIK
87	1263/2023 CRLA/570/2023	JANAK PADHAN-MP	BIJAYALAXMI TRIPATHY
88	1264/2023 CRLA/571/2023	HEERADHAR CHHREKA @ MALLICK-MP	AMITAV TRIPATHY
89	1265/2023	HEERADHAR CHHREKA @ MALLICK-MP	AMITAV TRIPATHY

90	CRLA/571/2023 1266/2023	PRABHAT @ PRAVAT KUMAR SETHI-MP	SURENDRA KUMAR BISWAL
91	CRLA/573/2023 1267/2023	PRABHAT @ PRAVAT KUMAR SETHI-MP	SURENDRA KUMAR BISWAL
92	CRLA/573/2023 1268/2023	LAXMIKANTA MAHARANA@ MAHARNA-MP	SURENDRA KUMAR BISWAL
93	CRLA/574/2023 1269/2023	LAXMIKANTA MAHARANA@ MAHARNA-MP	SURENDRA KUMAR BISWAL
94	CRLA/574/2023 1727/2023	ANAND KUMAR SAHOO-MP	
95	CRLMC/2046/2023 1728/2023	PRADEEP KUMAR SAHU-MP	DAYANIDHI PANIGRAHY
96	CRLMC/2429/2023 1729/2023	UMAKANTA @ RAMAKANTA ROUT-MP	DEEPAK KUMAR SAHOO
97	CRLMC/2431/2023 1730/2023	PRATAP CH. SAHOO-MP	KALPATARU MISHRA
98	CRLMC/2432/2023 1731/2023	PATITAPABAN JENA-MP	DILLIP RAY
99	CRLMC/2433/2023 1732/2023	PATITAPABAN JENA-MP	DILLIP RAY
100	CRLMC/2433/2023 1733/2023	SHRADHANJALI BEHERA-MP	SIDHARTH PRASAD DAS
101	CRLMC/2434/2023 1734/2023	MADHU BARAL @ MADHUSUDAN BARAL-MP	BISHAL BAIVAB
102	CRLMC/2435/2023 1735/2023	PRASANTA KUMAR PANIGRAHI-MP	SANTOSH KUMAR NANDA
103	CRLMC/2436/2023 2780/2023	MANAGING COMMITTEE OF SREEMAN HIGH SCHOOL, KAPASOLE, MP	PRASAD KUMAR CHANDRA ACHARYA
104	WA/128/2023 2781/2023	UNION OF INDIA-MP	
105	WA/287/2018 2782/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
106	WA/1079/2023 2783/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
107	WA/1079/2023 2784/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
108	WA/1079/2023 2785/2023	STATE OF ODISHA-MP	ISWAR MOHANTY,A.S.C
109	WA/1082/2023 2786/2023	STATE OF ODISHA-MP	ISWAR MOHANTY,A.S.C
110	WA/1082/2023 2787/2023	STATE OF ODISHA-MP	ISWAR MOHANTY,A.S.C
111	WA/1082/2023 2788/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
112	WA/1081/2023 2789/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
113	WA/1081/2023 2790/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
114	WA/1081/2023 2791/2023	KABIRAJ PARIDA-MP	BRAJA KISHORE SAHOO
115	WA/1083/2023 2792/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
116	WA/1084/2023 2793/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
117	WA/1084/2023 2794/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
118	WA/1084/2023 2795/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
119	WA/1085/2023 2796/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
120	WA/1085/2023 2797/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.

121	2798/2023 WA/1086/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
122	2799/2023 WA/1086/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
123	2800/2023 WA/1086/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
124	2801/2023 WA/1311/2022	MANAS KUMAR JENA-MP	SAPAN KUMAR PAL
125	2802/2023 WA/1087/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
126	2803/2023 WA/1087/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
127	2804/2023 WA/1087/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
128	2805/2023 WA/1090/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
129	2806/2023 WA/1090/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
130	2807/2023 WA/1090/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
131	2808/2023 WA/1088/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
132	2809/2023 WA/1088/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
133	2810/2023 WA/1088/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
134	2811/2023 WA/1089/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
135	2812/2023 WA/1089/2023	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY,A.S.C
136	2813/2023 WA/1091/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
137	2814/2023 WA/1091/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
138	2815/2023 WA/1091/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
139	2816/2023 WA/1092/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
140	2817/2023 WA/1092/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
141	2818/2023 WA/1092/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
142	2819/2023 WA/1093/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
143	2820/2023 WA/1093/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
144	7735/2023 WP(C)/17064/2023	KAMINI MAHAKUL-MP	SAUBHAGYA KUMAR SAMAL
145	7736/2023 WP(C)/17066/2023	MANIKA PEDDA-MP	SAUBHAGYA KUMAR SAMAL
146	7737/2023 WP(C)/17069/2023	PRITI JHARANA MOHANANDIA-MP	SAUBHAGYA KUMAR SAMAL
147	7738/2023 WP(C)/17070/2023	SHAKUNTALA KALO-MP	PRADIPTA KUMAR SINGH
148	7739/2023 WP(C)/17071/2023	SHANTILATA DALAI-MP	S.P.NATH
149	7740/2023 WP(C)/11817/2023	GOBINDAPUR PACS LTD., KENDRAPARA-MP	PRAFULLA KUMAR RATH
150	7741/2023 WP(C)/17074/2023	M/S BALASORE ALLOYS LTD., BALASORE-MP	SOUMYA MISHRA
151	7742/2023 WP(C)/9063/2023	KISHOR KUMAR MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
152	7743/2023	BHANUMATI MOHANTA-MP	DEEPAK KUMAR MOHAPATRA

153	WP(C)/9067/2023 7744/2023	BASANTI JENA-MP	SAMIR KUMAR MISHRA
154	WP(C)/17078/2023 7745/2023	SMRUTI RANJAN RAJGURU-MP	BHABANI SANKAR TRIPATHY (1)
155	WP(C)/17083/2023 7746/2023	BIJAY KUMAR MOHANTY-MP	JAGANATH PATNAIK
156	WP(C)/11186/2022 7747/2023	CHITTARANJAN NAYAK-MP	RAMA KRISHNA BISOI
157	WP(C)/17092/2023 7748/2023	ANTARYAMI MAJHI-MP	RAMA KRISHNA BISOI
158	WP(C)/17093/2023 7749/2023	GANESH CHANDRA PANDA-MP	MOHIT AGARWAL
159	WP(C)/17094/2023 7750/2023	ASHOK KUMAR PRADHAN-MP	RAMA KRISHNA BISOI
160	WP(C)/17097/2023 7751/2023	PRATAP CHANDRA MEHER-MP	RAMA KRISHNA BISOI
161	WP(C)/17096/2023 7752/2023	UMA SANKAR SAHU-MP	PRONOY MOHANTY
162	WP(C)/17098/2023 7753/2023	UMA SANKAR SAHU-MP	PRONOY MOHANTY
163	WP(C)/17098/2023 7754/2023	MOHAN KUMAR DIPA-MP	RAMA KRISHNA BISOI
164	WP(C)/17099/2023 7755/2023	DURGA CHARAN MAHAKUD-MP	RAMA KRISHNA BISOI
165	WP(C)/17100/2023 7756/2023	DR. SANJAY KUMAR PANDA-MP	UPENDRA KUMAR SAMAL
166	WP(C)/24199/2022 7757/2023	DR. ANIL KUMAR SAHU-MP	UPENDRA KUMAR SAMAL
167	WP(C)/24195/2022 7758/2023	RATNAKAR DAS-MP	DURGESH NARAYAN RATH
168	WP(C)/17101/2023 7759/2023	PABITRA MOHAN PATRA-MP	KANANBALA ROY CHOUDHURY
169	WP(C)/17105/2023 7760/2023	AJAYA KUMAR SINGH-MP	
170	WP(C)/34203/2022 7761/2023	HEMANTA KUMAR PANI-MP	
171	WP(C)/34212/2022 7762/2023	PRATAP CHANDRA BARAL-MP	
172	WP(C)/34283/2022 7763/2023	ANANGA CHARAN SAHOO-MP	
173	WP(C)/34235/2022 7764/2023	DURYODHAN BEHERA-MP	RAMA KRISHNA BISOI
174	WP(C)/17108/2023 7765/2023	JAGABANDHU DALAI-MP	
175	WP(C)/34209/2022 7766/2023	MANDAR SAHOO-MP	
176	WP(C)/34248/2022 7767/2023	ARCHANA SAHOO-MP	BISWABIHARI MOHANTY
177	WP(C)/17109/2023 7768/2023	CHAITANYA SHAHU-MP	RAMA KRISHNA BISOI
178	WP(C)/17111/2023 7769/2023	PRABHAT KUMAR BAKSI-MP	ADISHA MOHANTY
179	WP(C)/31138/2022 7770/2023	CHANDRA SEKHAR PATRA-MP	RAMA KRISHNA BISOI
180	WP(C)/17113/2023 7771/2023	RASMITA KUMARI PADHY-MP	KRISHNA CHANDRA SAHU
181	WP(C)/17112/2023 7772/2023	RASHMITA MOHANTA-MP	KRISHNA CHANDRA SAHU
182	WP(C)/17114/2023 7773/2023	CHITTARANJAN NAYAK-MP	RAMA KRISHNA BISOI
183	WP(C)/17115/2023 7774/2023	BGR MINING AND INFRA LTD.,BBSR-MP	NIKHIL PRATAP
	WP(C)/17120/2023		

184	7775/2023 WP(C)/14091/2010	LAXMIDHAR PANDA-MP	RANJIT MOHANTY
185	7776/2023 WP(C)/17124/2023	SANTOSH BEHERA-MP	SANTOSH KUMAR MOHANTY
186	7777/2023 WP(C)/17125/2023	KAMADEV KHATUA-MP	SANTOSH KUMAR MAHANTY
187	7778/2023 WP(C)/15141/2023	ADWAITA PRASAD MALLIK-MP	SUBHA BIKASH PANDA
188	7779/2023 WP(C)/17129/2023	M/S JAGANNATH AGENCY, SUNDERGARH-MP	AVIJIT PATNAIK
189	7780/2023 WP(C)/17130/2023	BISHAKHA NAIK-MP	ANUP KUMAR PATTNAIK
190	7781/2023 WP(C)/17132/2023	SUDARSAN LENKA-MP	NIRANJAN PRASAD PATRA
191	7782/2023 WP(C)/17134/2023	BIJAY LAXMI ROUT-MP	MAMATA MISHRA
192	7783/2023 WP(C)/17144/2023	SIBA PRASAD LENKA-MP	NRUSINGH CH. ROUT
193	7784/2023 WP(C)/17146/2023	EKRAM @ HODI KHAN-MP	UNMESH CHANDRA JENA
194	7787/2023 WP(C)/17148/2023	M/S. P.D.DISTRIBUTORS, CUTTACK-MP	SANJIB RANJAN PANDA
195	7788/2023 WP(C)/9386/2018	ALEKH GOCHHAYAT-MP	M/S.SAMARENDRA PATTANAIK
196	7789/2023 WP(C)/17154/2023	M/S BIMALA FILLING STATION, CUTTACK-MP	ANKITA MUKHERJI
197	7790/2023 WP(C)/17156/2023	SMC OF BEHERA SAHI PROJECT PRIMARY SCHOOL, RAJNUNDIKA PURI, BBSR	MUNINDRA KUMAR SWAIN
198	7791/2023 WP(C)/17157/2023	PRABHUBRATA MOHANTY-MP	BASUDEV BARIK
199	7792/2023 WP(C)/14209/2020	DR.DEBJANI MANSINGH-MP	AMIT PRASAD BOSE
200	7793/2023 WP(C)/17161/2023	HAREKRUSHNA NATH-MP	SAMBHU CH. NATH SHARMA
201	7794/2023 WP(C)/17161/2023	HAREKRUSHNA NATH-MP	SAMBHU CH. NATH SHARMA
202	7795/2023 WP(C)/16675/2023	SUMITRA NAYAK-MP	GOPAL KRUSHNA NANDA
203	7796/2023 WP(C)/17163/2023	NALU SINGH-MP	SATYA NARAYAN MISHRA 4
204	7797/2023 WP(C)/10832/2019	STATE OF ODISHA-MP	
205	7798/2023 WP(C)/17170/2023	M/S. SUPERTRON ELECTRONICS PVT. LTD. BBSR-MP	AMIT PATTNAIK